

National Company Law Tribunal
Allahabad Bench
Allahabad

65(ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2016.

NAME OF THE COMPANY: M/s Kumud Bhargava

Vs.

M/s Associated Chemicals Ind.(Kanpur) Pvt.Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

<u>Sl. No.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

Order dated 21.12.2016

**CP No. 65(ND)/2014 Kumud Bhargava v/s M/S Associated
Chemicals Industries(Kanpur) Ltd.**

A letter was submitted by petitioner Shri Kumud Bhargava. The main Company
Petition has to be listed for final hearing. Both sides shall file arguments in the
CP till 24.01.2017 without fail.


V.S.R. AVADHANI, JDL. MEMBER


H.P. CHATURVEDI, JDL. MEMBER